### GOVERNMENT OF INDIA MINISTRY OF TOURISM

### RAJYA SABHA UNSTARRED QUESTION NO.1416# ANSWERED ON 11.12.2025

#### SWADESH DARSHAN 2.0 AND PRASHAD SCHEME

#### 1416# SMT. SUNETRA AJIT PAWAR:

Will the Minister of **TOURISM** be pleased to state:

- (a) the number of tourism projects approved for Maharashtra during the last three years under major schemes such as Swadesh Darshan 2.0 and PRASHAD, along with the details of funds allocated and expenditure incurred thereon;
- (b) whether any proposal is under consideration to include Baramati and its adjoining areas under any tourism circuit in consultation with the State Government; and
- (c) the nature of additional financial or technical assistance being provided by the Central Government to the State Government for promoting private investment in the tourism sector in Maharashtra?

#### **ANSWER**

#### THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): Development of tourist destinations and tourism products is primarily undertaken by the concerned State Government (SG) / Union Territory Administration (UTA). However, the Ministry of Tourism through its central sector schemes of 'Swadesh Darshan (SD)', 'Swadesh Darshan 2.0 (SD2.0)', 'Challenge Based Destination Development (CBDD)' –a sub-scheme of SD2.0, 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies (ACA) for Tourism Infrastructure Development' complements the efforts of tourism infrastructure development by extending financial assistance to the State Governments/UT Administrations/Central Agencies; subject to adherence to scheme guidelines, submission of Detailed Project Reports (DPRs), availability of funds, inter-se priority etc.

In addition, Government of India under its initiative for 'Special Assistance to States for Capital Investment (SASCI)' has also provided financial assistance to the States for development of tourism related projects.

Ministry of Tourism launched Swadesh Darshan scheme (SDS) in 2014-15 with the idea to develop thematic tourism circuits in the country under identified themes. However, this scheme has been revamped as Swadesh Darshan 2.0 (SD2.0) with the aim to develop sustainable tourism destinations with tourist and destination centric approach.

The details of projects sanctioned during the last three years under aforesaid schemes by the Ministry of Tourism in the state of Maharashtra along with sanctioned and released/ authorized amount are annexed.

The Ministry of Tourism does not have any specific scheme to provide financial assistance to the State Governments/UT Administrations for promoting private investment. However, Ministry of Tourism regularly encourages all SGs/UTAs including state of Maharashtra to explore the possibilities for attracting private sector investment in tourism sector.

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**STATEMENT** IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO.1416# ANSWERED ON 11.12.2025 REGARDING SWADESH DARSHAN 2.0 AND PRASHAD SCHEME RAISED BY SMT. SUNETRA AJIT PAWAR

### (i) Details of Project sanctioned under Swadesh Darshan 2.0 Scheme during the last three years in the State of Maharashtra:

(Amount in ₹Crore)

S. No.	Year of Sanction	Destination	Name of the Experience	Sanctioned Amount	Amount Authorized for utilization by Implementing Agency			
Maharashtra								
1.	2023-24	Pune	Shivsrushti Historical Theme	76.22	7.62			
			Park- Phase 3					

# (ii) Details of Project sanctioned under Challenge Based Destination Development (CBDD) Scheme during the last three years in the State of Maharashtra:

(Amount in ₹Crore)

S. No.	Year of Sanction	Name of the Project	Category	Sanctioned Amount	Amount Authorized for utilization by Implementing Agency			
Maharashtra								
1.	2024-25	Development of Ahmednagar Fort	Culture & Heritage	25.00	2.50			

# (iii) Details of Project sanctioned under Special Assistance to States for Capital Investment (SASCI) Scheme during the last three years in the State of Maharashtra:

(Amount in ₹Crore)

S. No.	Year of Sanction	Name of the Project	Sanctioned Amount	Amount Released for utilization			
Mahai	Maharashtra						
1.	2024-25	INS-Guldar Underwater Museum, Artificial Reef, and submarine Tourism in Sindhudurg	46.91	96.39			
2.	2024-25	Development of RAM-KAL PATH in Nashik	99.14				

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